

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 724
ANSWERED ON 17.09.2020

FUNDS FOR RIVER DEVELOPMENT

724. KUNWAR DANISH ALI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the steps being taken by the Government for the river development and Ganga rejuvenation in the country so far
- (b) the quantum of funds allocated and utilised for the river development and Ganga rejuvenation in the country; and
- (c) whether the Ganga Rejuvenation is likely to be completed in fixed time and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (c) The following steps have been taken for River Development and Ganga Rejuvenation:

1. As per constitutional provisions, the subject of Flood management including erosion control falls within the purview of the States. The flood management & anti-erosion schemes are planned, investigated and implemented by the State Government with own resources as per priority within the State. The Union Government only renders assistance to States which is technical, advisory, catalytic and promotional in nature. Government of India launched a Flood Management Programme during XI Plan with an outlay of Rs.8000 crore for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works restoration of damaged flood management works and anti-sea erosion works. The Government of India approved the continuation of "Flood Management Programme" during XII Plan (2012-17) with an outlay of Rs.10,000.00 Crore.
2. A total of 522 schemes costing Rs.13238.37 Cr were approved during XI (420 projects costing Rs.7857.08 Cr) Plan and XII (102 Projects costing Rs.5381.29 Cr) Plan. A Central Assistance of Rs.4873.07 Cr was released during XI (Rs.3566.00 Cr) and (Rs 1307.07 Cr) Plan.

3. A comprehensive scheme titled “Flood Management and Border Areas Programme (FMBAP)” with an outlay of Rs.3342.00 Cr (FMP-Rs 2642 Cr & RMBA-Rs 700 Cr) for period 2017-2020 with merged components from the existing Flood Management Programme (FMP) and River Management Activities & Works related to Border Areas (RMBA) schemes during XII Five Year Plan has been approved by the Union Cabinet on 07-Mar-2019 and aims at completion of the on-going projects already approved under FMP.
4. Central assistance of Rs.562.67 Cr was released during the year 2017-18. A Central assistance of Rs.428.2 Cr has been released during the year 2018-19. A Central assistance of Rs.546.09 Cr has been released during the year 2019-20. Thus, since start of XI Plan, total Central Assistance released in Rs.6410.03 Cr till date. The State- wise details of works approved and funds released are given at **Annexure-I**
5. The Government of India (GOI) set up the National Mission for Clean Ganga (NMCG) in August 2011 as a Special Purpose Vehicle for implementing the National Ganga River Basin Project (NGRBP) launched by GOI for cleaning of Ganga River. During FY2014-15, GOI launched the Namami Gange Program for rejuvenation of Ganga and its tributaries which subsumes all ongoing projects under NGRBP.
6. The budget for the programme is provided in the Union Budget of Government of India. Government of India has allocated Rs.13,043.97 crore for rejuvenation of River Ganga from Financial Year 2011-12 to 2020-21 (till 31 August 2020).
7. Cleaning of river is a continuous process and the projects taken up for Ganga rejuvenation are expected to be completed within the targeted period.
8. Government of India is supplementing the efforts of the State Governments in addressing the challenges of pollution of rivers by providing financial and technical assistance. Assistance is provided to State Governments for abatement of pollution in identified stretches of various rivers (excluding river Ganga and its tributaries) under the Centrally Sponsored Scheme of National River Conservation Plan (NRCP) on cost sharing basis between the Central and State Governments for taking up various pollution abatement works relating to interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, low cost sanitation, river front/bathing ghat development, etc.
9. The NRCP has so far covered polluted stretches of 34 rivers in 77 towns spread over 16 States in the country with a sanctioned cost of Rs.5870.54 crore. A Central share of Rs.2530.63 crore has been released to the State Governments for implementation of various pollution abatement scheme sewage treatment capacity of 2522.03 million litres per day (mld) has been created under the programme.

ANNEXURE REFERRED TO IN REPLY TO PARTs (a) to (c) OF UNSTARRED QUESTION NO.724 TO BE ANSWERED IN LOK SABHA ON 17.09.2020 REGARDING “FUNDS FOR RIVER DEVELOPMENT”

State-wise works Approved, Works completed and Funds released under Flood Management Programme (FMP) since start of XI Plan (Rs in Cr)																				
Sl. No.	State	XI Plan			XII Plan			Total (XI + XII Plan)					2017-18	2018-19	2019-20	Total Funds released				
		Works Approved	Funds Released	Nos.	Estimate d Cost	Works Approved	Funds Released	Nos.	Estimate d Cost	Works completed	Works shift ed/ fore closed	Works on going as per EFC- FMBAP 2017-20					Funds Released (XI +XII Plan)	Funds release d	Funds release d	Funds released
1.	Arunachal Pradesh	21	224.69	81.69	0	0.00	87.91	21	224.69	17		4	169.60	21.18			190.78			
2.	Assam	100	996.14	748.86	41	1386.97	64.89	141	2383.11	103	4	34	813.75	245.49	142.118	85.03	1286.39			
3.	Bihar	43	1370.42	723.18	4	447.63	184.64	47	1818.05	42	1	4	907.82		16.583		924.41			
4.	Chhattisgarh	3	31.13	15.57	0	0.00	3.75	3	31.13	3		0	19.32				19.32			
5.	Goa	2	22.73	9.98	0	0.00	2.00	2	22.73	2		0	11.98				11.98			
6.	Gujarat	2	19.79	2.00	0	0.00	0.00	2	19.79	2		0	2.00				2.00			
7.	Haryana	1	173.75	46.91	0	0.00	0.00	1	173.75	1		0	46.91				46.91			
8.	Himanchal Pradesh	3	225.32	165.98	4	1139.62	221.87	7	1364.94	5	1	1	387.85	87.50	162.6	176.41	814.36			
9.	Jammu & Kashmir	28	408.22	252.57	15	562.47	169.95	43	970.69	16	2	25	422.52	110.40	52.1984	92.81	677.93			
10.	Jharkhand	3	39.30	18.44	0	0.00	4.27	3	39.30	3		0	22.71				22.71			
11.	Karnataka	3	59.46	23.80	0	0.00	0.00	3	59.46	2	1	0	23.80				23.80			
12.	Kerala	4	279.74	63.68	0	0.00	55.22	4	279.74	2	2	0	118.90	19.05			137.95			
13.	Manipur	22	109.34	66.34	0	0.00	24.36	22	109.34	22		0	90.70				90.70			
14.	Meghalaya	0	0.00	3.81	0	0.00	0.00	0	0.00	0		0	3.81				3.81			
15.	Mizoram	2	9.13	14.48	0	0.00	1.93	2	9.13	1	1	0	16.41	0.47			16.88			
16.	Nagaland	11	49.35	28.96	6	74.52	54.17	17	123.87	14		3	83.12		10.841		93.96			
17.	Orissa	67	169.00	101.12	1	62.32	0.00	68	231.32	66	2	0	101.12				101.12			
18.	Puducherry*	1	139.67	7.50	0	0.00	0.00	1	139.67	0	1	0	7.50				7.50			
19.	Panjab	5	153.40	40.43	0	0.00	0.00	5	153.40	4		1	40.43				40.43			
20.	Sikkim	28	104.92	83.69	17	261.40	8.15	45	366.32	28	17	0	91.84				91.84			
21.	Tamilnadu	5	635.54	59.82	0	0.00	0.00	5	635.54	5		0	59.82				59.82			
22.	Tripura	11	26.57	23.62	0	0.00	0.00	11	26.57	11		0	23.62				23.62			
23.	Uttar Pradesh	26	667.57	290.69	3	291.70	111.22	29	959.27	24	2	3	401.91	13.55	15.575	39.15	470.18			
24.	Uttarakhand	12	119.82	49.63	10	715.72	153.98	22	835.54	15	2	5	203.61		4.634	35.58	243.82			
25.	West Bengal	17	1822.08	643.26	1	438.94	158.75	18	2261.02	15		3	802.01	65.03	23.652	117.12	1007.81			
	Total	420	7857.08	3566.00	102	5381.28	1307.07	522	13238.36	403	36	83	4873.07	562.67	428.20	546.09	6410.03			

*The scheme has been shifted to be funded under RMBA component.
